

Mr. Speaker: He has drawn the attention of the Government to that. But this motion has nothing to do with that. That might be taken up on a different occasion. I shall now put the motion to the vote of the House. The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1963."

The motion was adopted.

12.09 hrs.

RE: COMMITTEE ON PUBLIC UNDERTAKINGS

Shri Hari Vishnu Kamath (Hoshangabad): Sir, on a point of information and clarification. You are well aware that there was a proposal to constitute a committee of the House of both Houses on public undertakings. May I know whether any decision has been taken on that and whether the committee is going to be constituted? I was not in the last Parliament, I only heard about it, and you are better acquainted with the position than I.

Mr. Speaker: If he wants information from me he can come to me and I will give him all the information that I have.

Shri Hari Vishnu Kamath: The House wants the information.

Mr. Speaker: It is not connected with the business that we have got. We are proceeding with the Order Paper. One item we have finished,

and another we are taking up. In between, quite a different thing is being brought up. That is not correct.

Shri Hari Vishnu Kamath: The three committees are related to each other.

Mr. Speaker: No; this has nothing to do with them.

12.10 hrs.

MOTION RE: ASSOCIATION OF MEMBERS OF RAJYA SABHA WITH PUBLIC ACCOUNTS COMMITTEE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1963, and communicate to this House the names of the members so nominated by Rajya Sabha."

Mr. Speaker: The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1963, and communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

*DEMANDS FOR GRANTS—contd.

MINISTRY OF LABOUR AND EMPLOYMENT—contd.

Mr. Speaker: Now we take up further discussion of the Demands for

*Moved with the recommendation of the President.